

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 323
IA-2982/2024,
In
IB-694(ND)/2022

IN THE MATTER OF:

M/s. Prudent ARC Ltd. (Prudent Trust5/17) Petitioner/Applicant
Vs.
Bhupesh Steel Pvt Ltd. Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 05.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Mr. Anil Kumar Mittal Adv.
For Respondent :

ORDER

Due to paucity of time, the matter is adjourned to **24.07.2024.**

-sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik